

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5439  
ANSWERED ON:28.04.2010  
LTC TO EMPLOYEES  
Gawali Patil Smt. Bhavana Pundlikrao

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Government has proposed to extend the time limit fixed for the Central Government employees to avail LTC to North East Region by air; and

(b) if so, the details thereof?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : The time limit to visit NER by air in relaxation of LTC Rules, 1988 has been extended further for two years beyond 01.05.2010.